

MOST URGENT

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
WEST DISTRICT, TIS HAZARI COURTS, DELHI**

No. 31813-31906
/Genl./West/THC/2024

Dated, Delhi the 14/10/24

Sub.:- Regarding 'Mock Drill' exercise in Tis Hazari Court Complex.

Forwarded copy of Endorsement Letter No. 1463-89/SO/DCP/Security (Courts) Dated 08.10.2024 received, on the subject cited above, from Mr. Gaurav Gupta, Dy. Commissioner of Police, Security (Courts), New Delhi for information and immediate compliance/necessary action :-

1. All the Ld. Judicial Officers, West District, Tis Hazari Courts, Delhi **with the request to bring it the knowledge of Staff Members under their kind control as well.**
2. Ld. Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Dealing Officer/Official to upload the same on Centralized Website as well as on the Website of West District.
3. PS to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. All the Sr. Administrative Officer (Judicial)/Administrative Officer (Judicial)/Branch Incharges, West District Tis Hazari Courts, Delhi **with the request to bring it the knowledge of Staff Members under their kind control as well.**
5. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to direct the concerned Dealing Officer/Official to upload the same on LAYERS.


(Ajay Gupta)

District Judge (Commercial Court) – 05/
Officer Incharge, General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure: As above.

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COMMISSIONER OF POLICE
SECURITY (COURTS): NEW DELHI:
BAPU DHAM, MANAS MARG, CHANAKYAPURI, NEW DELHI.

Subject: Regarding 'Mock Drill' exercise in Tis Hazari Court complex.

In order to evaluate the preparedness and alertness of all the stakeholders, involved in the security of court, a 'Mock Drill' exercise in case of "Terrorist attack" in Tis Hazari Court, Delhi is scheduled to be held in Tis Hazari Court complex on 15.10.2024 at 2:00 PM.

Therefore, all the stakeholders are requested to participate and co-operate for successful completion of above Mock Drill.

[Handwritten Signature]
(GAURAV GUPTA)
Dy. Commissioner of Police
Security (Courts): New Delhi

No. 110781 /SO/DCP/Security (Courts), dated Delhi, the 08 / 10 /2024.

Copy forwarded for information & necessary action to:-

1. The Registrar General, High Court of New Delhi for information please.
2. PA to the Principal District & Sessions Judge/HQ/Tis Hazari Courts, Delhi with the request to convey the above information to all the judicial officers of Tis Hazari Courts.
3. PA to the District Judge, West District/ Tis Hazari Courts, Delhi.
4. PA to the Ld. Chairman, Building Maintenance Committee, Tis Hazari, Delhi.
5. SO to Spl. CP/Protective and Security Division, Delhi.
6. SO to Jt. CP/Security-II, Delhi.
7. The Secretary, Bar Association of Delhi, Tis Hazari Courts Complex, Delhi.
8. PA to the Chairperson, DDMA, Tis Hazari Court Delhi.
9. The Disaster Management Cell Delhi.
10. The DCP/North District, Delhi.
11. The DCP/Special Cell/HQ, Delhi.
12. The ACP/Sadar Bazar, North District, Delhi.

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12. The ACP/Security/Courts/Tis Hazari, Delhi.
14. The ACP/Traffic, Old Police Line, Delhi.
15. Insp./Court/Security, Tis Hazari, Delhi.
16. The SHO/Subzi Mandi, North District, Delhi.
17. The SHO/Civil Line, North District, Delhi.
18. The Chowki Incharge, Tis Hazari, Delhi.
19. The Medical Supdt. Tirth Ram Shah Hospital, Delhi.
20. The Medical Supdt. St. Stephens Hospital, Delhi.
21. The Medical Supdt. Aruna Asaf Ali Hospital, Delhi.
22. The Medical Supdt. Hindu Rao Hospital, Delhi.
23. The EE (Civil & Electrical), PWD, Tis Hazari Courts, Delhi.
24. The Administrative Officer, CAT Ambulance Service, Delhi.
25. The Fire Control Room, Connaught place Delhi.
26. Delhi Police/CPCR, Haiderpur Delhi
27. I/C District Control Room, North District, Delhi.
28. DO/Court Security/Tis Hazari Court, Delhi.

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